

(b) Excerpts from religious and scriptural texts including the Holy Quran are broadcast on various occasions or when justified by the context of a particular programme.

Projects Undertaken by CIL in Collaboration with Foreign Countries

3446. SHRI R. L. P. VERMA: Will the Minister of ENERGY be pleased to state:

(a) the number of projects undertaken by Coal India Limited in Collaboration with the help or in collaboration with foreign countries (names of projects and associated foreign countries may please be given);

(b) the cost of each project with the amount, the help or collaboration is costing separately in machineries and other services in short and long run;

(c) time of their commencement and likely dates of their completion; and

(d) whether our own mining engineers are not competent enough to undertake these projects without this type of foreign help?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) to (d). The information is being collected and will be laid on the Table of the House.

Missing family Members of a Railway Employee arrested during last Railway Strike at Jhansi

3447. SHRI BAPUSAHEB PARULKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether on the 26th May, 1974 a railway employee of Jhansi, Ram Singh by name was arrested in connection with Railway strike and immediately after his arrest all his family members residing at Cipri Bazar were forcibly driven out and since then they are missing and after his release

in May, 1977 he made enquiries with relatives, friends and police but upto this date he could not trace out the family members; and

(b) whether All India Railwaymen's Federation have submitted a memorandum to him regarding Ram Singh?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) and (b). A memorandum from the All India Railwaymen's Federation enclosing an application from Sri Ram Singh has been received on the subject. The Government of Uttar Pradesh have been requested to render necessary assistance to him in locating the where-about of his family.

संगीत तथा नाटक विभाग के कार्यालय की स्थापना पर हुआ खर्च

3448. श्री शिवनारायण सरसूनिया : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) संगीत तथा नाटक विभाग के कार्यालय की स्थापना पर 1973 से पूर्व तथा पश्चात् अलग-अलग कितना खर्च हुआ;

(ख) 1973 से पूर्व तथा पश्चात् यात्रा भत्ता तथा दैनिक भत्ता पर वार्षिक कितना खर्च हुआ; और

(ग) 1973 से 1977 की अवधि में कितने स्टाफ कलाकारों ने नौकरी छोड़ी है अथवा नौकरी से बर्खास्त कर दिए गए हैं ?

सूचना और प्रसारण मंत्री - (श्री लाल कृष्ण अडवाणी): (क) और (ख). एक विवरण सदन की भेज पर रख दिया गया [संस्थान में रखा गया] देखिए संख्या एन टी० 693/77].

(ग) (1) उन स्टाफ आर्टिस्टों की संख्या जिन्होंने नौकरी छोड़ी—60.

(2) उन स्टाफ आर्टिस्टों की संख्या जिनके अनुबंध समाप्त किए गए—42

दिल्ली संगीत तथा नाटक विभाग की मंडलियों का विकेन्द्रीकरण

3449. श्री शिवनारायण सरसुनिया : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली संगीत तथा नाटक विभाग की मंडलियों के विकेन्द्रीकरण का किफायत तथा दक्षता पर क्या प्रभाव पड़ा है;

(ख) संगीत तथा नाटक विभाग के रटाफ कलाकारों की सेवा की शर्तें क्या हैं, उनकी सेवा की सुरक्षा की क्या व्यवस्था है; और

(ग) 1973 से पूर्व तथा पश्चात् ध्वनि तथा प्रकाश कार्यक्रम के अतिरिक्त संगीत तथा नाटक विभाग द्वारा स्वयं वार्षिक कितने कार्यक्रम किए जाते रहे हैं?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण अडवाणी) : (क) मंडलियों के विकेन्द्रीकरण से स्टाफ आर्टिस्टों के उनके सामान्य कार्य-क्षेत्रों के दौरों के निमित्त उनके यात्रा भत्ते/महंगाई भत्ते के खर्च में किफायत हुई है; यद्यपि इन मंडलियों की दक्षता में कोई प्रत्यक्ष परिवर्तन नहीं है। तथापि क्योंकि विकेन्द्रीकरण के अलावा अन्य बातों का भी दक्षता और किफायत पर प्रभाव पड़ता है, इसलिए यह निश्चित करना कठिन है कि विकेन्द्रीकरण का किफायत और दक्षता पर कितना प्रभाव पड़ा है।

(ख) गीत और नाटक प्रभाग के स्टाफ आर्टिस्टों की वर्तमान सेवा-शर्तें दर्शाने वाला विवरण I सभा पटल पर रखा गया है। [प्रन्धालय में रखा गया। देखिए संख्या LT—694/77]

(ग) विवरण II सभा पटल पर रखा गया है। [प्रन्धालय में रखा गया। देखिए संख्या LT—694/77]

Price of Electric Motors

3450. SHRI P. RAJAGOPAL NAIDU: Will the Minister of INDUSTRY be pleased to state:

(a) whether the manufacturers of Electric Motors of Bombay, Calcutta and Bangalore, combined together and raised on the price of Electric Motors by about 25 per cent in some sizes;

(b) whether there is any rise in the prices of raw materials required for the above industry; and

(c) if not, whether Government would take action to get the price-rise reversed immediately?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) to (c). According to information available, the manufacturers are reported to have increased their prices ranging from 4 per cent to 18 per cent depending upon the range, type and brand. The increased prices are, however, lower than those prevailing during the period August 1974 to September 1975 after which there had been a sharp fall in prices. The index number 1975 after which there had been a motors of various specifications which was 185.2 in August, 1974 was reduced to 136.9 in April, 1976, rose to 151.2 in December, 1976 and stood at 169.8 in May, 1977 (Base 1970-71=100).

These variations in market prices are not attributable to the variations in the input costs but to changes in the